

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

STARRED QUESTION NO:150
ANSWERED ON:04.12.2012
PROPOSALS FOR ALLOTMENT OF COAL BLOCKS
Singh Shri Yashvir

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received a number of proposals from Coal India Limited (CIL) for allocation of 130 odd coal blocks;
- (b) if so, the details thereof;
- (c) whether CIL was denied allocation of coal blocks whereas private players were allocated the same and if so, the reasons therefor;
- (d) whether officers of CIL have been deputed to Coal India Africana Limited, a subsidiary of CIL set up to explore and source coal in South-East Africa; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI SRI PRAKASH JAYASWAL)

(a)&(c): A statement if laid on the Table of the House.

STATEMENT REFERRED TO IN ANSWER TO PARTS (A) TO (E) OF THE LOK SABHA STARRED QUESTION NO. 150 FOR REPLY ON 04.12.2012 ASKED BY SHRI YASHVIR SINGH

(a) to (c): In order to reverse declining trend of production after XII Plan as well as to increase production of Coal India Limited (CIL), CIL in August 2008 had requested Ministry of Coal for allocation of 138 coal blocks for meeting coal demand for future. The Ministry of Coal advised CIL to indicate coal blocks that would be required by the subsidiaries companies of CIL to fulfill their commitments of achievement of long term production target of the company. Based on the requirement of subsidiary companies for meeting production plan/commitment, CIL in September 2011 requested for allocation of 113 coal blocks. After examining the proposal of CIL, Ministry of Coal in May 2012 has tentatively assigned 116 coal blocks to Coal India Limited. In addition to the above, three de-allocated coal blocks viz. Brahmini, Chchro Pastimal and East of Damogoria from the de-allocated coal blocks have been assigned to CIL for undertaking mining on priority basis.

(d)&(e): CIL has registered a wholly owned subsidiary in Mozambique namely, Coal India Africana Limited (CIAL) for exploration and development of two coal blocks allotted by the Government of Mozambique through a bidding process. CIL has set up an office in the city of Tete. Presently, four executives of CIL are on deputation to CIAL.